

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).31341/2019

(Arising out of impugned final judgment and order dated 21-05-2019 in A482 No. 20278/2019 passed by the High Court of Judicature at Allahabad)

ANWAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(WITH IA No.163251/2019-CONDONATION OF DELAY IN FILING and IA No.163256/2019-EXEMPTION FROM FILING O.T. and IA No.163254/2019-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 04-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Ms. Anupradha Singh, Adv.
Mr. Satya Mitra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Exemption from filing O.T. granted.

Issue notice.

Liberty is granted to serve the Standing Counsel for
the State of Uttar Pradesh, in addition.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER